

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-16/2002/13423/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the th 19 December, 2022

Sub: **Winter vacation with station leave permission.**

Ref:- No. DJ(G) 12503/2022 dated 16.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail winter vacation from 26.12.2022 to 31.12.2022 with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023**, has been granted.

The next senior most Judicial Officer shall remain in-charge of your court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/13424-13425/dated

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)